

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

STARRED QUESTION NO:166
ANSWERED ON:02.03.2006
PHALGUNA SAKA HISTORICAL PLACES MONUMENTS
Pathak Shri Brajesh;Singh Shri Ganesh

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) the number of historical places / monuments / religious places maintained / preserved / conserved by the Archaeological Survey of India (ASI) as on date, State / Union Territory-wise;
- (b) the amount spent on maintenance/ preservation/conservation during each of the last three years;
- (c) the details of the protected monuments which have been handed over to private parties by the ASI for maintenance / preservation, State / Union Territory-wise;
- (d) whether the Union Government has received some proposals from the State Governments for maintenance / conservation / preservation of historical places / monuments / memorials;
- (e) if so, the details thereof, State and Union Territory-wise; and
- (f) the action taken by the Union Government thereon?

Answer

MINISTER FOR TOURISM AND CULTURE (SMT. AMBIKA SONI)

(a) to (f) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF THE STARRED QUESTION NO. 166 FOR 2.3.2006 REGARDING HISTORICAL PLACES / MONUMENTS.

(a) The number of historical places/ monuments declared protected and maintained by the Archaeological Survey of India as on date is 3667. State / Union Territory-wise list is given in Annexure – I.

(b) The amount spent for the conservation, preservation and environmental development of the monuments during the last three years is as under :

Year Amount spent
 (in crores)

2002-03 : Rs.66.50
2003-04 : Rs.90.28
2004-05 : Rs.92.88

(c) No monument has been handed over by the Archaeological Survey of India to private parties for maintenance / preservation.

(d) to (f) Archaeological Survey of India takes up the conservation/preservation of centrally protected monuments on the basis of an annual conservation plan normally funded by its budgetary provisions.

In addition, ASI also receives requests from State Governments for undertaking maintenance / conservation of state protected monuments / historical places which are taken up as deposit works. Details of such ongoing works are furnished at Annexure II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO.166 FOR 02.03.2006.

LIST OF CENTRALLY PROTECTED MONUMENTS UNDER ARCHAEOLOGICAL SURVEY OF INDIA STATE/UNION TERRITORY - WISE

Sl.No.	Name of State/ Union Territory	Number of Monuments/Sites
1.	Andhra Pradesh	137
2.	Assam	53
3.	Arunachal Pradesh	5
4.	Bihar	70
5.	Chattisgarh	47
6.	N.C.T of Delhi	175
7.	Daman & Diu	12
8.	Goa	21
9.	Gujarat	202
10.	Haryana	90
11.	Himachal Pradesh	40
12.	Jammu & Kashmir	69
13.	Jharkhand	12
14.	Kerala	26
15.	Karnataka	507
16.	Maharashtra	286
17.	Madhya Pradesh	286
18.	Manipur	1
19.	Meghalaya	8
20.	Nagaland	4
21.	Orissa	78
22.	Punjab	31
23.	Pondicherry (U.T.)	7
24.	Rajasthan	162
25.	Sikkim	3
26.	Tamilnadu	413
27.	Tripura	5
28.	Uttar Pradesh	742
29.	Uttarnchal	42
30.	West Bengal	133

TOTAL 3667

ANNEXURE - II

ANNEXURE REFERRED TO IN REPLY TO PART (d TO f) OF LOK SABHA STARRED QUESTION NO. 166 FOR 02.03.2006

PROPOSALS RECEIVED FROM STATE GOVERNMENTS FOR CONSERVATION WORK OF STATE PROTECTED MONUMENTS**A. STATE PROTECTED MONUMENTS****(1) Government of Haryana**

Sl. No.	Name of the Monument	Amount Deposited(Rs. in lakhs)
1.	Chatta Rai Bal Mukund Das, Narnaul	90.00
2.	Pir Tukman's tomb and Mosque, Narnaul	35.00
3.	Chor Gumbad, Narnaul	29.00
4.	Mirja Alijan's Takht and Baoli, Narnaul	31.00
5.	Vishwa Mitra Ka Tilla, Pehowa	16.00
6.	European Cemetery, Ambala Cantt.	15.00
7.	Buddhist Stupa, Chaneti, Yamuna Nagar	17.00
8.	Shish Mahal, Farukh Nagar, Gurgaon	30.00
9.	Dargah Char Kutub, Hansi	12.00
10.	Dehra Mandir, Firojpur Zhirkha	35.00
11.	Shaikh Tayyab's Tomb, Kaithal	11.00
12.	Old Site Bhardana, Fatehabad	2.00
13.	Jahaj Kothi, Hisar	53.00
14.	Vishwa Mitra Ka Tilla (Purchase of Land)	6.65
15.	Zonal Museums, Hisar	22.00

Total 404.65

(2) Government of Jharkhand

Sl. No. Name of the Monument Amount Deposited(Rs. in lakhs)

1. Group of Temples, Haradih 20.00
2. Dumbari Hil Murhu, Ranchi 10.00
3. Group of Temples Tanginath, Dumri, Gumla 25.00
4. Maluti Temples Group, Dumka 30.00
5. Palamu Quila (Old & New) Barwadih, Latehar 50.00
6. Shahpur Quila, Chainpur, Medni Nagar 20.00

Total 155.00

B. MONUMENTS NOT PROTECTED BY STATE GOVERNMENTS

(3) Other Deposit works.

Sl. No. Name of work Estimated Amount Amount deposited

BIHAR

1. S.R. to Mahabodhi Temple at Bodhgaya, Bihar. 51,76,000/- 40,00,000/-

MAHARASHTRA

2. Shivneri fort 1,97,00,000/-
 - (i). De-watering, De-silting and repairs to the ancient water systems. 5,44,200/-
 - (ii). Repairs to ancient structures and development of environs from Shivaji Maharaj Birth Place to Horse Stable. 33,42,000/-
 - (iii). Improvement of Ancient structures and providing pathways in between Hathi Gate to Black Top road, Shivaneri Fort, Junnar. 61,79,600/-
 - (iv). Providing and fixing pipe railing on valley side from Kunj to Horse Stable. 9,69,600/-
 - (v) Providing three line dressed stone flooring to Rajwada s in infront of the birth place of Shivaji 14,54,200/-

(vi) Reconstruction of fallen 10,00,000/-
bastion and arch of
Kamani Masjid.

(vii). Tools and plants for Shvneri 7,50,000/-
Fort, Junnar

TAMILNADU

3. Conservation of Connemara 1,03,93,000/- 1,21,20,000/-
Library building Chennai.

WEST BENGAL

4. Victoria Memorial Kolkatta.

(I). Repairing of terraced roof, 24,51,000/- 25,69,087/-
domes and towers of the southern
wing of Victoria Memorial Hall.

(ii). Repairs of High Court room, 3,74,245/- 3,74,245/-
Room No. 73 of Victoria
Memorial Hall.

(iii) Chemical conservation of 26,51,037/- 26,51,037/-
interior areas of Victoria
Memorial Hall.

(iv) Chemical conservation of 75,60,103 75,60,103/-
exterior surfaces of Victoria
Memorial Hall.